

V. S. 5.

(For the use of the Vidhan Sabha Office)

HARYANA VIDHAN SABHA

Notice of motion to omit or reduce Government's ^{demand for grant} Supplementary demand for the year 1955, relating to the Major Head

(DEMAND NO. _____)

I HEREBY give notice to move that the _____ demand item of Rs.

on account of*

be omitted
be reduced by Rs _____

†Remarks _____

(See page _____ of the ^{Budget} Supplementary Estimates)

Signature _____

Date _____

Member, Vidhan Sabha

*Here state the particulars of the item.

†In the case of a motion for reduction by a nominal sum the object for which the motion is moved should be specified here.

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(For the use of the Secretary of the Department concerned)

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